

[Translation]

Sugar Mills

5877. SHRI LALIT ORAON: Will the Minister of FOOD be pleased to state:

(a) the number of Sugar Mills in public sector, cooperative sector and private sector in the country;

(b) the number of sick sugar units at present, State-wise;

(c) the reasons therefor;

(d) the steps taken for the revival of these units; and

(e) the policy of the Government in respect of sick sugar units?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI): (a) The number of Sugar Mills in the Public Sector, Cooperative Sector and Private Sector, as on 31.3.1994, is as follows:-

Public Sector	—	72
Cooperative Sector	—	240
Private Sector	—	117

(b) Under the provisions of the Sick Industrial Companies (Special Provisions) Act, 1985, companies which become sick have to be referred to the Board for Industrial and Financial Reconstruction (BIFR). These provisions have been extended to cover Government companies also. BIFR has intimated that as on 31.3.1994, there were 14 cases

of sick sugar companies registered with them. A statement showing the State-wise list of such sick sugar companies, as furnished by BIFR, is given in the *statement* attached.

(c) Sickness could be due to a variety of factors, such as inadequate cane availability, size, age and condition of plant and machinery, technical and managerial competence, excessively high cane price not commensurate with sales realisation and various other factors.

(d) and (e). Sugar mills have themselves to prepare schemes for rehabilitation/modernisation and get them approved by the financial institutions. Financial assistance is also available from the Sugar Development Fund (SDF) at concessional rates of interest for such rehabilitation/modernisation schemes, subject to fulfilment of the conditions laid down.

STATEMENT

Statewise List of Sick Sugar Companies Registered with BIFR as on 31.3.1994

Sl. No. State/Company

Andhra Pradesh

1. Challapalli Sugar
2. Kirlampudi Sugar Mills

Bihar

3. Champaran Sugar

Karnataka

4. Davnagare Sugar Company
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Sl. No.	State/Company
5.	Salarjung Sugar
6.	Gangawati Sugar
<i>Madhya Pradesh</i>	
7.	Jiwaji Rao Sugar
<i>Maharashtra</i>	
8.	Godavari Sugar Mills
<i>Punjab</i>	
9.	Bhagwanpura Sugar Mills
<i>Rajasthan</i>	
10.	Mewar Sugar
<i>Uttar Pradesh</i>	
11.	Laxmi Sugar Mills
12.	Cawnpore Sugar Works Ltd.
13.	Shervani Sugar Syndicate Ltd.
<i>West Bengal</i>	
14.	Ramnuger Cane (Khitani Agro Complex)

Apprentice Inspector of Work III

5878. SHRI PRABHU DAYAL KATHERIA: Will the Minister of RAILWAYS be pleased to state:

(a) whether some candidates were selected for the posts of Apprentice

Inspector of Work III on March 11, 93 by the Railway Recruitment Board, Bombay Central;

(b) if so, the details thereof;

(c) whether offers/appointments have not been sent to the selected candidates so far;

(d) if so, the reasons therefor; and

(e) the efforts being made in this regard?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) and (b). Forty-two Apprentice Inspector of Works Gr. III in scale Rs. 1400-2300 were selected by RRB, Bombay, on March 4, 1993; thirty three for Central Railway and nine for western Railway.

(c) On Western Railway, offers were sent to all the nine candidates, but only four responded; and are undergoing training. On Central Railway, offers have not been sent so far.

(d) and (e). No offer could be sent on Central Railway because due to progressive completion of construction activities, a number of Inspector of Works have been rendered surplus, re-employment of whom has to take precedence on all other modes of recruitment and no vacancies could be found for being offered to the 33 candidates.

[English]

Financial Crisis in Bharat Bhavan Trust

5880. SHRI GURUDAS KAMAT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state: